

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 1 of 2013

Dated : 14th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Kerala State Electricity Board ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s): Mr. M.T. George
Ms. Kavitha K.T.

Counsel for the Respondent(s): -

ORDER

Post the matter on **19.03.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs